investigation;

- (d) whether Government are considering seriously the inclusion of doctors and Hospitals—Private or Government into the Consumers' Protection Act; and
 - (e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SILANKARANAND): (a) Yes. Sir.

- (b) and (c) The findings of enquiry conducted by the Municipal Corporation of Delhi are as under:—
- (1) The patient was suffering from Acute Necrotising Pancreatitis with Fatty Infiltration of liver;
- (2) He was allergic to Baralgan as per case records:
- (3) He died after the injection Analgin was administered:
- (4) The Staff Nurse was not aware that the patient, known allergic to Baralgan, will also be allergic to Analgin and she gave injection Analgin with good intention for benefit of the patient to provide him immediate relief due to lack of knowledge and ignorance. Relatives of the patient were pressing hard for doing something to provide relief to the patient.
- (5) The words 'and Analgin' was found to have been written on the Casualty Card after the death of the patient by some relative of the deceased when it was known to every body that the deceased was given injection Analgin.
- (6) Under the prevailing practice, the Staff Nurses administer sometimes some common injection in good faith when doctor is not available in the ward and patient is serious, to give immediate relief to the patient.
- (d) and (e) The services provided by Government hospitals are treated as services rendered free of charge. Therefore, Government hospitals are not covered under the Consumers' Protection Act, 1986.

सरकारी अस्पतालों में "एड्स" के रोगियों हेतु अलग वार्ड

- 3928. श्री अनन्त राम जायसवाल: क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार को इस तथ्य की जानकारी है कि विधिकतर सरकारी वस्पतालों में "एइस" के रोगियों हेतु अलग बार्ड की व्यवस्थ्या नहीं है:

- (ख) यदि तां, तो क्या सरकार ऐसे रोगियों के लिए तन्नग वार्ड की व्यवस्था करेगी:
 - (ग) क्या "एइस" एक संकामक रोग है:
- (घ) यदि हां, तो क्या यह सच है कि अस्पतालों में "एइस" के रोगियों की परिचर्या करने वाले तृतीय और चतुर्य थेणी के कर्मचारियों को संक्रमण से बचाव हेतु कोई सुरक्षा-साधन उपलब्ध नहीं कराए जाते हैं: और
- (ङ) यदि हां, तो इसके क्या कारण हैं और यदि नहीं, तो इस संबंध में किए गए उपायों का ब्यौरा क्या है?

स्वास्थ्य और पिरवार कल्याण मंत्री (ब्री की॰ शंकरानंद): (क) और (ख) सरकार त्रस्यतालों में एइस गेगियों के लिए त्रालग वार्डों के पक्ष में नहीं है। तथापि जब मी और जहां त्यावश्यकता होती है एइस गेगियों को त्रापेक्षित संस्थानीकृत चिकित्सा परिचर्या प्रदान की जाती है।

(ग) से (ड) जी हां, खस्पताली संकामणों को नियंत्रित करने के लिए नियत उपायों का मिष्ठा से पालन करने के लिए सभी राज्य/संघ राज्य क्षेत्रों को पहले ही अनुदेश जारी किए जा चुके हैं।

रक्तदाताओं के रक्त में "एड्स" के क्यापा

3929. श्री अनन्त राम जायसवाल: श्री राम गोपाल यादव:

क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि एक्त दाताओं के एक्त में "एइस" के विषाणु का पता चलने घर एक्त को तो नष्ट कर दिया जाता है परन्तु रक्त दाताओं को इस तथ्य की सूचना नहीं दी जाती है:
- (ख) यदि हां. तो इसके क्या कारण हैं और क्या सरकार इस व्यवस्था को बदलने का विचार रखती है:
- (ग) क्या सरकार "एइस-ग्रस्त" रक्तदाताओं को उनके रक्त में "एइस" के विषाणु की उपस्थिति के बारे में सूचना देने तथा उनके उपचार की भी व्यवस्था करेगी: और
- (घ) यदि वां, तो तत्संबंधी ब्यौरा क्या है और इस संबंध में कोई कार्यवादी कब तक की जाएगी/किए जाने की संभावना है?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री बी। शंकरानंद): (क) जी, हो।

(ख) दान में प्राप्त हुए एक्त के नमूनों का परीक्षण करने का इसदा रक्ताधान के लिए एक आई वी / एइस और अन्य रक्त संवारी रोगों से मुक्त सुरक्षित रक्त उपलब्य कराना है। सरकार की नीति रक्त का परीक्षण करना है न कि रक्तदाता का जिसकी एक आई वी ॰ / एइस की दृष्टि से लगने वाले लांखन से बचने के लिए गोपनीयता सुनिश्चित करनी होती है। (ग) और (घ) यदि कोई व्यक्ति एवः आई व्यीः के बारे में अपने रक्त परीक्षण के परिणाम जानना चाहता है तो उसे पूरी गोपनीयता रखकर विधिवत सूचित किया जाता है और समुचित परामर्श दिया जाता है।

Effectiveness of contraceptives 'Saheli' and 'Cansup'

3930. DR. NARREDDY THULASY RED-DY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have studied the effectiveness of contraceptives "Saheli" and "Cansup" in our family welfare programme; and
 - (b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) and (b) The contraceptive "Saheli" is being marketed under this brand name by Hindustan Latex Limited and as "Centron" by Torrent Pharmaceuticals Limited. Trials conducted by Central Drugs Research Institute, Lucknow and reports of the Post Marketing Surveillance received so far from, both manufacturers have confirmed its efficacy as a contraceptive.

The spermicidal Vaginal Cream "Consap" developed by Central Drugs Research Institute, Lucknow is still under test.

Targets for Polio Eradication Programme

- 3931. SHRI KAMAL MORARKA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that Pathanamthitta district of Kerala has been declared as the first district of the country free of polio and neonatal tetanus;
- (b) if so, what are the targets fixed under polio-eradication programme throughout the country and the achievements made statewise; and
- (c) the number of cases reported statewise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) No cases of poliomyelitis and neonatal tetanus have been reported from Pathanamthitta district for the last three years.

(b) It is aimed to eradicate poliomyelitis in the country by 2000 A.D.

(c) The reported number of cases of poliomyelitis fell from 28264 in 1987 to 9108 in 1992. The State-wise number of polio cases in 1992 reported by the State Health Authorities are given in the enclosed Statement (See below).

Statement Reported cases due to poliomyelitis in States/U.Ts. in India during 1992

S. No.	States/U.Ts.	Polio- myelitis cases 1992 (Jan Dec.)
1.	Andhra Pradesh , , ,	1083
2.	Arunachal Pradesh	
3.	Assam	. 2
4.	Bihar	Nil
5.	Goa	. 22
6 .	Gujarat	254
7.	Haryana	373
8.	Himachal Pradesh	O
9.	Jammu and Kashmir	1377
10.	Karnataka	265
11.	Kerala	63
12.	Madhya Pradesh	304
13.	Maharashtra	725
14.	Manipur	0
15.	Meghalaya	4
16.	Mizoram	Ú
17.	Nagaland	254
18.	Orissa	376
19.	Punjab	112
20.	Rajasthan	1006
21.	Sikkim	0
22 .	Tamil Nadu	539
23.	Ттірита	. 14
24.	Uttar Pradesh	419
25.	West Bengal	Nil
26 .	A. & N. Islands	0
27 .	Chandigarh	Nil
28.	D. & N. Haveli	. 2
29.	Daman & Diu	0
30 .	Delhi	1912
31.	Lakshadweep	. 0
32.	Pondicherry	1
	TOTAL	9108